

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 26.07.2019 (FRIDAY)**  
**COURT OF CHAIRPERSON**  
**10:30 AM**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

**For Orders**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 645 of 2019	Manoj Kumar Vs. Ample Infrastructure Pvt. Ltd. & Anr.	Arijit Mazumdar	Sanskar Agarwal- R1 Saurabh Kalia-IRP Pavan Bhushan
2.	Comp. App (AT) (Ins) No. 727 of 2019	PropUrban Advisory Services Pvt Ltd. Vs. Amit Naidu	Nishanth Patil	
3.	Comp. App. (AT) No. 171-172 of 2019	Tecnotree Convergence Pvt Ltd. Vs. Deputy Commissioner of Income Tax, Circle 7 (1)(1), Banglore & Ors.	Goutham Shiv Shankar	

**For Admission (Fresh Cases)**

4.	Comp. App (AT) (Ins) No. 685 of 2019	Sita Ram. Vs. Samir Kumar Bhattacharya RP of Stesalit Ltd.	Arora Vishwas Kumar	
5.	Comp. App (AT) (Ins) No. 699 of 2019	Rahul Aneja. Vs. Sushant Aneja & Anr.	Sumit Shukla	
6.	Comp. App (AT) (Ins) No. 754 of 2019	Elektrans Shipping Pte Ltd. Vs. Pierre D'silva & Ors	Anandh.K	
7.	Comp. App (AT) (Ins) No. 755 of 2019	Ch Sridhar & Anr. Vs. G.V. Narasimha Rao. Resolution Professional	Nithin Chowdary	
8.	Comp. App (AT) (Ins) No. 756 of 2019	Ashwini Mehra. RP of Educomp Infrastructure & School Management Ltd. Vs. Vinod Kumar Dandona & Ors.	Anindita Roy Chowdhury	
9.	Comp. App (AT) (Ins) No. 757 of 2019	Relan Buildwell Pvt Ltd. Vs. Kaliber Associates Pvt Ltd & Ors.	R.K. Gupta	
10.	Comp. App (AT) (Ins) No. 758 of 2019	Tecpro Employees Welfare Association. Vs. Venkatesan Sankaranarayanan (IRP) & Anr.	Ashish Kumar Upadhyay	
11.	Comp. App (AT) (Ins) No. 759 of 2019	Vivek Pasricha & Anr. Vs. Amit Sachdeva & Anr.	Ruchin Midha	
12.	Comp. App (AT) (Ins) No. 760 of 2019	Hindustan Zinc Ltd. Vs. ICOMM Tele Ltd & Anr.	Uday N. Tiwary	

13.	Comp. App (AT) (Ins) No. 761 of 2019	Accord Life Spec Pvt Ltd. Vs. Orchid Pharma Ltd & Anr.	Ravi Raghunath	R.P. Kapur
14.	Comp. App (AT) (Ins) No. 762 of 2019	Accord Life Spec Pvt Ltd. Vs. Orchid Pharma Ltd & Anr.	Ravi Raghunath	R.P.Kapur
15.	Comp. App (AT) (Ins) No. 763 of 2019	International Asset Reconstruction Company Pvt Ltd. Vs. The Administrator of the Specified Undertaking of the Unit Trust of India (SUUTI) & Ors.	Chitranshul A. Sinha	
16.	Comp. App. (AT) No. 156 of 2019	Gireesh Kumar Sanghi. Vs. Ravi Sanghi & Ors. <b>With</b>	Alisha Chopra	
17.	Comp. App. (AT) No. 157 of 2019	Gireesh Kumar Sanghi. Vs. Ravi Sanghi & Ors. <b>With</b>	Alisha Chopra	
18.	Comp. App. (AT) No. 158 of 2019	Gireesh Kumar Sanghi. Vs. Ravi Sanghi & Ors. <b>With</b>	Alisha Chopra	
19.	Comp. App. (AT) No. 159 of 2019	Gireesh Kumar Sanghi. Vs. Ravi Sanghi & Ors. <b>With</b>	Alisha Chopra	
20.	Comp. App. (AT) No. 160 of 2019	Gireesh Kumar Sanghi. Vs. Ravi Sanghi & Ors. <b>With</b>	Alisha Chopra	
21.	Comp. App. (AT) No. 161 of 2019	Gireesh Kumar Sanghi. Vs. Ravi Sanghi & Ors. <b>With</b>	Alisha Chopra	
22.	Comp. App. (AT) No. 162 of 2019	Gireesh Kumar Sanghi. Vs. Ravi Sanghi & Ors. <b>With</b>	Alisha Chopra	
23.	Comp. App. (AT) No. 163 of 2019	Gireesh Kumar Sanghi. Vs. Ravi Sanghi & Ors. <b>With</b>	Alisha Chopra	
24.	Comp. App. (AT) No. 164 of 2019	Gireesh Kumar Sanghi. Vs. Ravi Sanghi & Ors. <b>With</b>	Alisha Chopra	
25.	Comp. App. (AT) No. 165 of 2019	Gireesh Kumar Sanghi. Vs. Ravi Sanghi & Ors. <b>With</b>	Alisha Chopra	
26.	Comp. App. (AT) No. 166 of 2019	Gireesh Kumar Sanghi. Vs. Ravi Sanghi & Ors. <b>With</b>	Alisha Chopra	

27.	Comp. App. (AT) No. 167 of 2019	Gireesh Kumar Sanghi. Vs. Ravi Sanghi & Ors.	Alisha Chopra	
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**For Admission (After Notice)**

28.	Comp. App. (AT) (Ins) No. 06 of 2019	Vinayaga Exports & Anr. Vs. Colorhome Developers Pvt. Ltd.	S.M. Vivekananth	Selvin Raja
29.	Comp. App. (AT) (Ins) No. 62 of 2019	Prasad Devangam Vs. IL & FS Engineering and Construction Co. Ltd & Anr.	Rishi Agrawala	Abhinav Bhatia
30.	Comp. App. (AT) (Ins) No. 395 of 2019	Sri Manohar Reddy Vs. Edelweiss Asset Reconstruction Company Ltd & Anr.	Goutham Shivshankar	Talha A. Rahman- R1
31.	Comp. App. (AT) (Ins) No. 510 of 2019	Imran Iqbal Khan & Anr. Vs. Benteler Trading International GMBH & Anr.	Narender Singh Yadav	PV Dinesh
32.	Comp. App. (AT) (Ins) No. 646 of 2019	Punjab National Bank Vs. K. Periyasamy & Ors.	Rajesh Kr. Gautam	T.R. Sundaram- R1&2 J.Manivannan-R3

**After the above or 12:00 noon, whichever is earlier.**

**For Admission (After Notice)**

33.	Comp. App. (AT) (Ins) No. 370 of 2019	ICICI Bank Ltd. Vs. Shailendra Ajmera, Resolution Professional for Ruchi Soya Industries Ltd.& Anr.	Charu Bansal	Swapnil Gupta-R1 Aakarshan Sahay- COC
34.	Competition App. (AT) No. 73 of 2018	Vishal Gupta Vs Competition Commission Of India & Ors	Hrishikesh Baruah	Rajdipa Behura-R1 Deeksha Manchanda (R2-4)

**Note: - The Court will rise at 01:00 PM.**

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**By Order**  
-sd/-  
**Registrar**